Shri Hathi : Perhaps, the hon. Member is referring to the delegation that the Government of India had deputed; but that was under the auspices of the United Nations Technical Assistance Administration, to explore the possibilities of what technical assistance and facilities could be availed of. It is on the recommendation of this delegation that we are proposing to send these six engineers.

Shri D. C. Sharma: Since some of our topmost engineers are sent abroad now and then, may I know how Government fill the gap which is created by their absence?

Shri Hathi : That is really a matter of administrative convenience. We are placing men temporarily in the vacant posts naturally.

Dr. Rama Rao: May I request that Q. 584 may be answered in public interest?

Shri Sadhan Gupta: May I request that Q. 580 also may be answered in public interest?

Mr. Speaker: First, we shall take up Q. 584. If the Minister is prepared to answer, I have no objection.

INDIAN STEEL DELEGATION TO U.S.S.R.

***584.** Sardar Iqbal Singh: Will the Minister of Iron and Steel be pleased to refer to the reply given to Starred Question No. 989 on the 20th December. 1955 and state:

(a) whether the Indian delegation of Steel experts which visited the U.S.S.R. has submitted any report; and

(b) if so, the main features of this report and the action taken by Government thereon?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): (a) Yes Sir.

(b) The information collected by the Delegation is confidential and is intended for use of Government only. It would not be in the public interest to reveal any information contained in the Report. **Dr. Rama Rao:** May I know whether Government intend to send engineers for training in the Soviet steel plants?

Shri T. T. Krishnamachari: Yes, that will be necessary. It is not a merematter of intention. It will be a matter of necessity.

Shri Kamath : Am I to understand that the entire report is confidential or only parts of it? What is the position? How can the entire report be confidential?

Shri T. T. Krishnamachari : May be, certain sentences might be published; I do not think my hon. friend will be interested in those sentences.

Shri Nambiar: May I know whether the report or the politics of the report is confidential? Which of the two is confidential?

Mr. Speaker: I do not allow that question.

WRITTEN ANSWERS TO QUESTIONS

कलई सम्बन्धी झन्तराँष्ट्रीय करार

*४६२. आदी श्री नारायण दास : क्या, वाणिज्य और उद्वोग मंत्री २६ सितम्बर,. १९५४ को दिये गये ग्रतारांकित प्रश्न संख्या ६७७ के उत्तर के सम्बन्ध में यह बताने की क्रपा करेंगे कि :

(क) क्या भारत सरकार ने कलई सम्बन्धी ग्रन्तर्राष्ट्रीय करार का ग्रनुसमर्थन कर दिया है;

(स) ग्रन्य किन किन देशों ने इस करार_. में भाग लिया है;

(ग) इस करार की शतें क्या हैं; स्रौर

(घ) १९४४ के दौरान में भारत ने कितनी कलई का ग्रायात किया ग्रौर किन किन. देशों से वह ग्रायात किया गया ?

वाणिज्य मंत्री (श्री करमरकर): (क) जी, हां।

(स) एक विवरण सभा-पटल पर रखा जाता है।[देसिये परिशिष्ट ३, ग्रनुबन्ध सं⊶ ४१]